Direct Tax Dispute Resolution Scheme- 2016 Extended up to 31st Jan, 2017

In order to reduce the pending litigation, the Direct Tax Dispute Resolution Scheme, 2016 (the Scheme) was introduced by the Finance Act, 2016. The Scheme came into force from 1st June, 2016 vide notification S.O. 1902(E) dated 26th May, 2016. The scheme was to close on 31st December, 2016.

However, in view of the representations received from various stakeholders and for the convenience of the taxpayers, the last date for availing the Scheme has been extended up to 31st January, 2017 vide S.O. 4222(E) dated 29th December, 2016.

The full text of the notification is available on the departmental website www.incometaxindia.gov.in.

(Meenakshi J. Goswami)
Commissioner of Income Tax
(Media and Technical Policy)
Official Spokesperson, CBDT.